

**POST OFFER PUBLIC ANNOUNCEMENT TO THE SHAREHOLDERS OF
QUANTUM SOFTECH LIMITED (QUANTUM)**

(Regd. Office: 101, Vaibhav Apartments, 4-2-1069, Ramkote, Hyderabad-500 001)

The details subsequent to the completion of the Offer made vide Public Announcement dated January 27, 2005 in terms of SEBI (Substantial Acquisition of Shares and Takeovers) Regulations, 1997 and subsequent amendments thereto by **Mr. P. Kodanda Rambabu** and **Mrs. Kodali Vijaya Rani** ('Acquirers') to acquire up to 13,21,860 Fully Paid-up Equity Shares of Rs. 10/- each representing 20% of the total Issued, Subscribed and Paid-up Equity and Voting Share Capital of QUANTUM at a price of Re.1/- per share payable in cash are as under:

1. Name of the Target Company : **Quantum Softech Limited**
2. Name and Address of Acquirers : **1. Mr. P. Kodanda Rambabu**
Flat No. 107, Balaji Vihar Apartments, 8-3-167/D/196 & 197,
Kalyan Nagar, Hyderabad - 500 058.
2. Mrs. Kodali Vijaya Rani
VRS & VJ Residential School, Batchupally,
Hyderabad-500 072.
3. Name of Manager to the Offer : **Ashika Capital Limited**
4. Name of Registrar to the Offer : **Venture Capital and Corporate Investments Limited**
5. Offer Details :
 - a. Date of Opening of the Offer : March 17, 2005
 - b. Date of Closure of the Offer : April 05, 2005
6. Details of the Acquisition :

S.No.	Particulars	Proposed in the Offer Document		Actuals	
(i)	Offer Price: Fully Paid-up Equity Shares Partly Paid-up Equity Shares	Re. 1.00 per share Not Applicable		Re.1.00 per share Not Applicable	
		Number	(%)	Number	(%)
(ii)	Shareholding of Acquirers before MOU / P.A.	NIL	NIL	NIL	NIL
(iii)	Shares acquired by way of MOU or Market Purchases	35,70,229	54.02	35,70,229	54.02
(iv)	Shares acquired in the Open Offer	13,21,860	20.00	90,701	1.37
(v)	Size of the Open Offer (No. of shares multiplied by Offer Price per Share)	Rs. 13,21,860/-		Rs. 90,701/-	
(vi)	Shares acquired after PA but before 7 working days prior to Closure Date, if any.	NIL	NIL	NIL	NIL
(vii)	Post Offer Share Holding of Acquirers (ii+iii+iv+vi)	48,92,089	74.02	36,60,930	55.39
(viii)	Pre Offer Shareholding of Public	30,39,071	45.98	30,39,071	45.98
	Post Offer Shareholding of Public	17,17,211	25.98	29,48,370	44.61

7. Status of Escrow Account : The amount lying in the Escrow Account is yet to be released to the Acquirers
8. Payment of Interest, if any : Nil
9. Status of Investor compliances received, if any : Nil

This Public Announcement would also be made available on the SEBI's website : www.sebi.gov.in

The Acquirers accept full responsibility jointly and severally for the information contained in this Public Announcement.

Issued by Manager to the Offer on behalf of Acquirers :

ASHIKA CAPITAL LIMITED

7-1-613/14A, Suite No: 6, 2nd Floor, Nestcon Lakshmisri,
Ameerpet, Hyderabad-500 016.

Tel: +91-40-55617802/23750498 Fax: +91-40-55617801

E-Mail: ashika_hyderabad@rediffmail.com

Contact Person: Mr. Rajendra Kanoongo

Place: Hyderabad
Date: April 13, 2005



Size: 12 x 17